

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/ 342 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
Principal Judge, Family Court, Barpeta,

Dated Guwahati, the th 25 January, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. F.C.(B)/2022/ 35 dtd. 21.01.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.01.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 21.01.2022, till the morning of 27.01.2022**, has been granted. The Counsellor, Family Court, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/ 343 /A, dated , 25-01-2022

Copy to:

1. ~~The~~ Project Manager, Gauhati High Court.

Sd/-
25/1/22
JT.REGISTRAR (VIGILANCE)